

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/62/(IB)/2017
NAME OF THE PETITIONER(S) : VIJAYA R VAKHARIA
NAME OF THE RESPONDENT(S) : RAYALA CORPORATION PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

① P.H. ARVIND PANDIAN
SENIOR COUNSEL
for Varishankasmani

Petitioner

M. R. Aravind

97. 12

ORDER

Counsel for both the parties present. Counsel for the Corporate Debtor is directed to file a reply before the next date of hearing. The matter is posted for arguments. Put up on **08.02.2018** at **10.30 AM.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)